

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
AT CHENNAI**

Appeal No. 77 OF 2022 (SZ)

M/s. Varalakshmi Starch Industries (P) Ltd.,

...Appellant

AND

Tamil Nadu Pollution Control Board
And others.

...Respondents

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Dated at Chennai on this the 22nd day of July, 2023.



Counsel for Appellant

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
AT CHENNAI
Appeal No. 77 OF 2022**

M/s. Varalakshmi Starch Industries (P) Ltd.,
Rep. by its Managing Director V.Anbalagan
Having its office at:
"Varalakshmi Tower"
No.127/1, 2nd floor,
Gandhi Road,
Salem- 636 007.

...Appellant

AND

Tamil Nadu Pollution Control Board
Rep. by its Chairperson
76, Anna Salai, Guindy Industrial Estate,
Guindy,
Chennai – 600032 &Ors.,

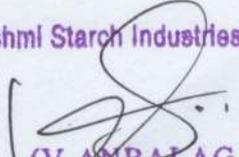
...Respondents

AFFIDAVIT ON BEHALF OF THE APPELLANT

I, V.Anbalagan,, Son of R.Varadharajan, Hindu, aged about 67years, having office at "Varalakshmi Tower", 2nd Floor, 127/1 Gandhi Road, Hasthampatty, Salem – 636 007, now temporarily come down to Chennai do hereby solemnly affirm and state as under: -

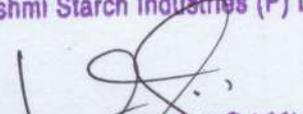
1. I am the Managing Director of the Appellant herein and as such fully acquainted with the facts and circumstances of the present case. I am filing this affidavit of the Appellant Company.
2. It is submitted that in continuation of the affidavit filed by the Appellant on 20.04.2023, with respect to the status of compliance of directions of the 1st respondent, in Proceedings No.TNPCB/T2/F.025102/directions/water/2023 dated 16.02.2023 (Annexure-A51 – filed on 11.03.2023), Appellant herein is respectfully submitting the status of compliance as on this date as follows:

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
Managing Director

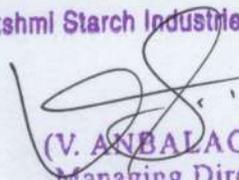
	DIRECTIONS ISSUED	STAGE OF COMPLIANCE/TIME FRAME FOR COMPLIANCE
1.	The unit shall furnish a time bound action plan for completing the ETP revamping works, so as to satisfy the treated effluent standards as prescribed by the Board <u>within a month's time</u>	<p>The Appellant has completed the ETP revamping work, by replacing Surface aeration systems with Diffused Aeration systems by installing around 1200 number of air diffusers in 8 aeration tanks to enhance effluent treatment further consistently. All ETP components that are included in the Consent Order issued by TNPCB are in use.</p> <p>Going a step further, it is submitted that the Appellant voluntarily without the insistence of TNPCB have also imported and installed a high-tech Membrane Bioreactor (MBR) technology as an extension (tertiary treatment) to the existing ETP, a first of its kind in the Sago Industry, at a cost of about Rs.4.2 Crores and the same is ready to be put to use from the commencement of our tapioca crushing season.</p> <p>Hence, as such the ETP are more than sufficient to satisfy the treated effluent discharge standards.</p>
2.	The unit shall furnish a time bound action plan to replace all the	TNPCB in its consent order dated 29.06.2007 imposed special conditions to plant any suitable trees within the premises for discharge of

For Varalakshmi Starch Industries (P) Ltd


(V. ANBADAGAN)
Managing Director

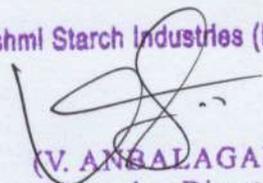
<p>SeemaiKaruvellam trees in the premises with the native plant species as recommended by the Agriculture Department along with the proposal for safe disposal of entire quantity of treated effluent with adequate green belt area <u>within 15 days</u>.</p>	<p>treated wastewater. Therefore, in the Year 2007, Seemaikaruvelam trees in around 38 acres of own land numbering around 500 trees per hectare were planted which has been consuming the entire discharged treated trade effluents.</p> <p>If these trees are all cut at a stretch, then sufficient land will not be available for discharge of treated wastewater.</p> <p>Hence, the Appellant may be permitted to remove Seemaikaruvelam trees in a phased manner i.e., about 5 acres per annum by replacing them with native plant species to ensure that the entire treated wastewater gets consumed by the existing trees within the greenbelt and at the same time the seemaikaruvelam trees are replaced in a phased manner.</p> <p>As on this date, the Appellant have removed Seemaikaruvelam trees in about 7 acres of the greenbelt. The Forest Department has also inspected the greenbelt area and have supplied around 3500 Native tree saplings such as Pungam tree, Vembu tree, Teak tree etc... The entire 7 acres are being planted with native trees. The Appellant will continue to remove the Seemaikaruvelam trees in a phased manner in the remaining about 28 acres of greenbelt and replant them with native trees.</p>
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For Varalakshmi Starch Industries (P) Ltd


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Managing Director

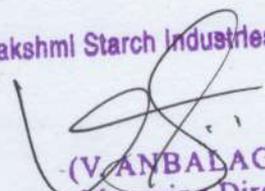
3.	The unit shall furnish the layout of the premises marking the green area that are being maintained for utilisation of treated effluent along with the plantation details such as number of plants, name of the plant species, plantation area etc., <u>within 15 days</u>	The layout of the entire premises with Green Belt area being maintained for the utilisation of treated effluent has been submitted as Annexure.A50 along with affidavit on 11.03.2023. Around 500 Seemaikaruvelam trees per hectare and out of which about 100 trees are with creepers. The total area in which Seemaikaruvelam trees and creepers are about 38 acres. Of this, in around 7 acres, the Seemaikaruvelam trees have been currently removed now and Native trees are planted.
4.	The unit shall cover the storage area of wet Tapioca Thippi by providing a shed <u>within a month's time.</u>	The support RCC posts and walls, Truss and Purlin laying works have been completed. 90% of the works are completed and the remaining roof sheet laying works alone are pending and will be completed before the next rainy season, i.e., within 31/08/2023.

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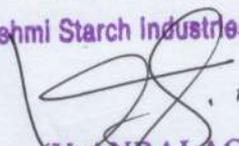
<p>5. The unit shall conduct Water and Wastewater audit through reputed institution like Anna University, Chennai/IIT Madras and furnish report to the Board. The time bound action plan for the same shall be furnished <u>within a month's time</u>, as the unit has made payments to The Anna University, Chennai to carry out ETP adequacy study only and not for the Water and Wastewater audit as directed by The Board vide proceeding dated 17.10.22.</p>	<p>The Appellant had engaged Anna University for ETP adequacy report. Anna University after conducting studies at the factory and analyzing the wastewater had also confirmed through their report dated 29.05.2023 that the ETP is adequate to meet out the standards prescribed by TNPCB.</p> <p>The Appellant submitted the report to TNPCB and other relevant Government departments.</p> <p>But The Centre for Environmental Studies, Anna University vide their email dated 08.07.2023 without any correspondence with the Appellant, suddenly informed the Appellant that their report has been cancelled stating as "Because there are some scientific interpretations which is in need to be carried out with respect to the TDS removal happening in your system based on the discussions with TNPCB authorities". The appellant requested the Centre for Environment Studies, Anna University to provide copies of the correspondence with the DEE, TNPCB regarding "scientific interpretations" so that the appellant could obtain technical advice from consultant. But so far, no reply has been received.</p>
<p>10 The unit shall check the stability of the ETP, by engaging reputed institution like Anna University, Chennai / IIT Madras and furnish the report to the TNPCB <u>within a month's time</u>.</p>	

For Varalakshmi Starch Industries (P) Ltd


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Managing Director

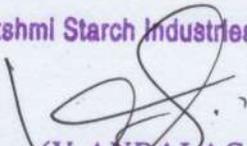
6.	<p>The unit shall conduct Groundwater quality study through reputed institution like Anna University, Chennai/ IIT Madras in the green belt areas that are being maintained utilizing the treated effluent and furnish the report to The Board <u>within a month's time.</u></p>	<p>In the meantime, The online consent renewal application filed by the appellant has been returned by the DEE, TNPCB for the reason inter-alia that CES, Anna University has cancelled the adequacy report given by them, along with other minor issues</p> <p>Regarding the studies on Water & Wastewater audit and Ground water quality study, the appellant has requested the Centre for Environmental, Anna University to conduct the study and give a report. In response, the Anna university have accepted our request and pay fees thereof Rs.5,66,400/- plus other allowances. The Fees has been paid 05.06.2023. The inspection will be carried out during the forthcoming Tapioca crushing season commencing from October 2023 onwards when the unit runs in full capacity, since currently it is off-season for Tapioca crushing, Anna University shall start their work from November 2023 coinciding with the commencement of the Tapioca season.</p>
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For Varalakshmi Starch Industries (P) Ltd


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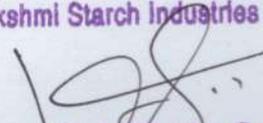
7.	The unit shall provide adequate piezometric (monitoring) wells in the green belt area to monitor the groundwater quality and furnish the report to The TNPCB regularly in view of repeated complaint received. An action plan shall be submitted <u>within a month's time.</u>	The Appellant have provided the monitoring wells in the Green Belt area.
8.	The unit shall stop discharging treated /untreated trade effluent through the outfall located near ETP area into the Peeniyar canal immediately and shall ensure that there is no access for the treated/untreated trade effluent to nearby water bodies, outside the premises either directly and indirectly. The action taken in this regard shall be reported to The Board <u>within a week's time.</u>	At no point of time, the Appellant are letting out their raw effluent or treated effluent into any water bodies, nor in the rainwater harvesting pond. The outfall being pointed out was actually a storm water drain. During heavy monsoon rains, once the rainwater harvesting pond gets filled, the excess rainwater alone used to drain through storm water drains into the jungle stream as the rainwater cannot be allowed to mix with wastewater as per the TNPCB directions. Moreover, TNPCB officials during their various inspections of the factory have always stated that the treated effluent is discharged only in the Appellant's own irrigated lands and that there is no discharge in any water bodies.

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
Managing Director

		But to avoid undue apprehensions, the Appellant have removed this storm water outfall and made arrangements to store and utilize the rainwater within the premises. During heavy downpour of rain, it is not known what will happen.
9.	The unit shall dewater the stagnation of water in the pit provided for the proposed anaerobic reactors <u>immediately</u> and shall maintain the sludge drying beds properly and shall report to The Board <u>within a week's time</u> .	The rainwater stagnated in the pit of the proposed anaerobic reactors during the monsoon period has been dewatered. The 5 nos. of sludge drying beds are also being properly maintained.
11.	The unit shall install / maintain Electro Magnetic Flow meter with computer recording arrangement at the inlet and outlet of the ETP <u>within a month's time</u> and shall furnish monthly report to The Board.	Electro Magnetic Flow Meters in the raw effluent inlet line and another one for outlet are now available.
12.	In order to ensure the compliance of the above directions 1 to 11, the unit shall furnish a Bank Guarantee for Rs.50 Lakhs valid for one year to the TNPCB within a	Bank Guarantee of Rs.50.00 lakhs were demanded vide TNPCB proceedings dated 17.10.2022 when some ETP revamping works were pending/ongoing.

For Varalakshmi Starch Industries (P) Ltd


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<p>month's time (Format enclosed)</p>	<p>But currently the ETP is well revamped and meeting the prescribed discharge standards which has also been confirmed by the report of Anna University dated 29/05/2023. This has been achieved through the existing Primary and Secondary ETP performance. Further, around Rs.4.20 crore has been invested voluntarily for setting up a Tertiary treatment-unit by using MBR technology to meet up to international standards though it has not been made mandatory in the consent order of TNPCB. Other investments for construction of roof shed for Thippi storage is completed and other improvement works such as removal of seemaikaruvelam trees and installation of flow meters and piezometric wells have been completed.</p> <p>Hence it is humbly submitted that this earlier direction of 17/10/2022 for furnishing Bank Guarantee of Rs.50 lakhs may please be waived as the reasons for obtaining the Bank guarantee has since abated.</p>
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3. It is respectfully submitted that the industry has been operating from the Year 1997 with Consent orders from TNPCB and renewing them continuously upto 31.03.2021. Again, from the Year 1997 till 2021, for more than 25 years, the factory has been in operation without complaints being raised by the public or any violations alleged by TNPCB.

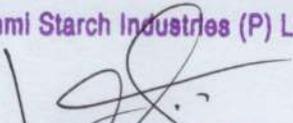
For Varalakshmi Starch Industries (P) Ltd

(V. ANBALAGAN)
Managing Director

The appellant has been engaging hi-tech machineries to minimise the effluent generation. Materially, there is no change in raw materials and consumables used, nature of process undertaken, finished products manufactured etc that would cause change in the parameters of the effluents generated. This being the case, there is no ample reason to put on hold the renewal of consent. The appellant has been engaging hi-tech machineries to minimise the raw water consumption, effluent generation. Materially, there is no change in raw materials and consumables used, nature of process undertaken, finished products manufactured etc that would cause change in the parameters very marginally of the effluents generated. This being the case, there is no ample reason to put on hold the renewal of consent.

4. It is respectfully submitted that only from the Year 2021, the Appellant's factory has been continuously targeted for 2 ½ Years by not issuing renewals of our Consent, renewal to operate by repeatedly citing some improvement directions each time. From the Year 2021, the Appellant has been making applications for renewal of consent, but it was being continuously returned under one pretext or the other. Each time for 2 years, the DEE, TNPCB had cited new reasons brought out fresh new directions for returning all the Appellant's several renewal applications. Whatever directions given periodically were all mere improvement directions which cannot justify non-renewal of the consent or the closure of the industry and at no point in these 2 Years have the DEE, TNPCB found or alleged any of the serious environmental violations such as discharge of untreated or treated wastewater to outside lands or water bodies that caused damage to person, property or environment for invoking Section 33A of The Water (Prevention and Control of Pollution)

For Varalakshmi Starch Industries (P) Ltd

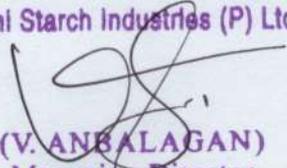

(V. ANBALAGAN)
Managing Director

Act, 1974 for recommending closure of the industry. There was no emergence of new adverse incident in the agro based seasonal industry that warrant invocation of the said deterrent provisions under the above Section *ibid*.

5. It is respectfully submitted that TNPCB has confirmed in their various reports/letters that the industry has Effluent treatment plant for treating its wastewater and its various analysis reports of the appellant's treated wastewater samples shows that the ETP has been achieving upto 99.9% treatment efficiency. The ETP comprises of Hybrid Upflow Sludge Media Anaerobic Reactors (HUSMARs) whose technology was sourced from New Jersey Institute of Technology, USA with assistance from the United Nations Development Program (UNDP) under Demo Plant and with approval and collaboration with Ministry of New and Renewable Energy, Govt. of India and Tamil Nadu Energy Development Agency, Govt. of Tamil Nadu.

6. It is respectfully submitted that in Tamil Nadu, apart from the Appellant's factory, there are few other similar medium-scale Tapioca Starch, Maize Starch and Sago manufacturers which are located near water bodies/rivers, but only the Appellant unit have been singled out and prescribed the much stringent Standard meant for discharge of treated wastewater into "**Surface water bodies standard**". For treating the effluents upto the surface water standards, the cost involved for the appellant would be around Rs.1000/- Per ton Starch and Sago, more on account of huge capital investment and running cost. This will create market imbalance for the appellant when compared with similar manufacturers.

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
Managing Director

7. It is respectfully submitted that in all the TNPCB own lab Analysis Reports of wastewater, only 2 or 3 parameters out of 10 parameters exceeded marginally (Less than 0.5%) 2 or 3 reports and not in all Test Reports, when compared with the prescribed limit. For example, Biological Oxygen Demand (BOD) in wastewater generated from the process contains around 20,000 mg/l which is treated and reduced to less than 100 mg/l at the outlet of our ETP, with about 10-15 mg/l above the prescribed limit of 100 mg/l. But for such marginal excess, the DEE, TNPCB conveniently reports that the parameters are exceeding but suppresses the fact that such excess are only very marginal and very meagre and within the tolerance limit for multiplication error allowed in the BIS-ISI approved testing methods.

Therefore, it is humbly prayed that this Hon'ble Tribunal may be pleased to record this Affidavit and further direct the respondents to renew the order of consent by following its guidelines dated 21.02.1984, Environmental (Protection) Rules, 1986 and The Water (Prevention and Control of Pollution) Act, 1974 and thus render justice.

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
Managing Director

Solemnly affirmed at Chennai
On this the 22nd day of July,
2023 and signed his name
In my presence.

BEFORE ME


P.S. PRABHU
1733/10

ADVOCATE, CHENNAI

P.S. PRABHU

1733/10

No: 303, Law Chambers,
High Court Campus,
Chennai -

REPLANTING WITH NATIVE TREE SAPPLINGS







Annexure – 5

THIPPI YARD SHED CONSTRUCTION







Office @ Varalakshmi Starch <office@varalakshmistarch.com>

Fwd: Varalakshmi Starch Report Cancelled - Reg

1 message

Anbalagan Varadharaj <vsilmd@gmail.com>
To: office@varalakshmistarch.com

Mon, Jul 24, 2023 at 8:21 AM

Sent from my iPhone

Begin forwarded message:

From: Anbalagan Varadharaj <vsilmd@gmail.com>
Date: 8 July 2023 at 11:15:39 AM IST
To: nagarajan1963@yahoo.com
Subject: Fwd: Varalakshmi Starch Report Cancelled - Reg

Sent from my iPhone

Begin forwarded message:

From: CES Anna University <directorcesau@gmail.com>
Date: 8 July 2023 at 9:31:02 AM IST
To: vsilmd <vsilmd@gmail.com>, "JMD @ Varalakshmi Starch"
<jmd@varalakshmistarch.com>
Cc: deedmp@tnpcb.gov.in
Subject: Varalakshmi Starch Report Cancelled - Reg

Dear Sir,

Greetings!

With reference to the ces report released on 29.05.2023. I hereby inform you the report Stands cancelled and it couldn't be submitted further to TNPCB or court. Because there are some scientific interpretations which is in need to be carried out with respect to the TDS removal happening in your system. Based on the discussion with TNPCB authorities, it is hereby informed you that another trial would be carried out at your plant once you make all arrangements. If there are any extra charges from Anna University side, we also would calculate and would inform to you.

Looking forward for field trial at your unit and requesting you to propose your convenient date for Conducting the field study.

Thank you

Kind regards

Dr.S.Kanmani
Professor & Director
Centre for Environmental Studies
Anna University
Chennai-600 025



Office @ Varalakshmi Starch <office@varalakshmistarch.com>

Fwd: Varalakshmi Starch Report Cancelled - Reg

1 message

Anbalagan Varadharaj <vsilmd@gmail.com>
To: office@varalakshmistarch.com

Mon, Jul 24, 2023 at 8:21 AM

Sent from my iPhone

Begin forwarded message:

From: Anbalagan Varadharaj <vsilmd@gmail.com>
Date: 10 July 2023 at 10:54:02 AM IST
To: CES Anna University <directorcesau@gmail.com>
Subject: Re: Varalakshmi Starch Report Cancelled - Reg

Dear Dr.Kanmani,

It is very shocking to see the below your mail regarding cancellation of the report after more than one month of releasing it.

We have approached Anna university directly for the feasibility report and all demanded charges was paid. You have taken 5 to 6 months to conduct various studies at our plant . Only after detailed analysis of various datas and studies you have released the report .

In this situation Anna university Cancelling the report at this point without any prior discussions with us is very surprising. This report is between our company and the Anna university. We have submitted the report to TNPCB Dharmapuri office by ourself. If they have any query in the report they can ask us for the clarification. Instead they have approached the university directly .

Our industry is Rural Agro based export oriented industry promoted with the initiative of both the central and state governments. After 25 years smooth tuning as per PCB act now we have been targeted by TNPCB Dharmapuri office to close the industry and we are at the peak stage of the issues . This instance clearly shows that we are the victim here . It is well aware that our issue is in NGT.

In and around Dharmapuri and Salem districts there are more than 500 sago and starch industries present. One of them much bigger than our industry and few of them are the same size of our Industry . But for targeting our industry we have been only asked several additional compliances now a days.

As per your mail we understand that you need more clarify in the TDS removal system only. If that's the case you may put on hold for only the TDS related information rather cancelling the entire report .

We would like to know the communication that happened between Anna university and the TNPCB Dharmapuri office with regards to the TDS removal process in our plant. Kindly share the mail or post correspondence with us.

Dear Madam our industry supports more than 10000 farmers and 500 rural workers directly or indirectly situated in the backward agriculture dependent district of Dharmapuri with Multi crore Investment by us and government through subsidies . We are struggling to save our industry and the people dependent on it for the last two years from DE TNPCB - Dharmapuri . At present our industry are being saved only by NGT south zone.

Kindly give us opportunity to explain our stand before taking any hard decisions

Regards,

Anbalagan
MD - Varalakshmi starch industries PVT Ltd
Sent from my iPhone

The officials of TNPCB, Dharmapuri, The DEE / AEE collected the Trade effluent and Treated Effluent samples periodically in our factory themselves during various inspections and sent the same collected samples to their own laboratory . The DEE was providing the Test Reports after getting the Demanded Testing fees from us. In the test reports they have reported around 10 parameters. And now we are submitting the important parameters which are under issue as exceeding such as BOD, COD, TDS , Chlorides and Sulphates in the following statement for the past 3 years, such treated water discharged only our own Green belt land.

REPORT NO.1

Sample Collection Date 09.01.2020

TNPCB Lab Report Reference No. & Date - ROA No. 501/AEL-SLM/2019-2020 Dt 31.01.2020

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	1935	1936	Own land	Nil	Not Exceeded	WITHIN THE LIMIT
2	COD	mg/l	250	-	28000	192	Own land	Nil	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	12576	812	Own land	Nil	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	100	105	Own land	Nil	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	44	8	Own land	Nil	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68741900002735 F
ULR-TC68741900002736 F

ROA NO.501 /AEL - SLM/2019 - 20 Dt.31.01.2020

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	09.01.2020 at 04.30 PM, 04.50 PM
3.	Date and time of receipt at Lab.	10.01.2020 at 02.55 PM
4.	Condition of seal, fastening and Container	Sealed/Fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos of Trade effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
SSR/02/09-01	1935	ETP inlet	-
SSR/03/09-01	1936	ETP outlet	-

Sl. No.	Parameters	Unit	Sample No.	Sample No.	Test Method
			1935/ SSR/02/ 09-01	1936/ SSR/03/ 09-01	
01.	pH at 25°C	Number	3.79	7.51	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2168	28	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	12576	812	APHA 23 rd Edi.2017 2540 - C
04.	Chlorides as Cl	mg/l	100	105	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	44	8	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	20	<4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	9540	16	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	28000	192	APHA 23 rd Edi.2017 5220

Note: < = Indicates Less than Minimum Detectable Limit.
- End of Test Report-

Checked by

Authorized signatory

N. V. Lim
5/12/20

D. Mohanraj
Assistant Director (Lab)

REPORT NO.2

Sample Collection Date 29.01.2021

TNPCCB Lab Report Reference No. & Date - ROA NO.479/AEL-SLM/2020-21 dt 25.02.2021

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	2400	315	Own land	215	0.048	Very Negligible
2	COD	mg/l	250	-	11040	960	Own land	.	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	4868	1952	Own land	.	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	325	160	Own land	.	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	209	24	Own land	.	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2005)

ULR-TC68742100000184 F
ULR-TC68742100000185 F

ROA NO.479 /AEL - SLM/2020 - 2021 Dt.25.02.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	29.01.2021 at 02.00 PM - 02.20 PM
3.	Date and time of receipt at Lab.	30.01.2021 at 10.30 AM
4.	Condition of seal, fastening and Container	Sealed/Fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/11/29.01	2072	ETP Inlet	-
SSR/12/29.01	2073	ETP Outlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2072/ SSR/11/29.01	2073/ SSR/12/29.01	
01.	pH at 25°C	Number	3.83	7.85	APHA 23 rd Edi.2017 4500 - H
02.	TSS at 103°C - at 105°C	mg/l	2000	260	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	4868	1952	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	325	160	APHA 23 rd Edi.2017 4500-Cl'B
05.	Sulphates as SO ₄	mg/l	209	24	APHA 23 rd Edi.2017 - 4500 E
06.	BOD (at 27°C for 3 days)	mg/l	2400	315	IS3025 (P44) 1993 Reaffirmed 2009
07.	COD	mg/l	11040	960	APHA 23 rd Edi.2017 5220

- End of Test Report -

Checked by

N. Venkatesh
9/3/21

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanraj
9/3/21

Assistant Director (Lab)



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM 636 004.**



Accredited by NABL – (ISO/IEC 17025:2005)

ULR-TC-68742100000488 F
ULR-TC-68742100000489 F

ROA NO.560/ROA/AEL – SLM/2020 – 2021 Dt.30.03.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri
2.	Date and time of collection	11.03.2021 at 01.15 PM to 01.30 PM
3.	Date and time of receipt at Lab.	12.03.2021 at 10.10 AM
4.	Condition of seal, fastening and Container	sealed/fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos
5.	Nature and Number of samples	2 Nos of Trade effluent samples

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/04/11.03	2379	ETP Outlet	-
SSR/05/11.03	2380	ETP Inlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2379/ SSR/04/ 11.03	2380/ SSR/05/ 11.03	
01.	pH at 25°C	Number	7.38	4.03	APHA 23 rd Edi.2017 4500 – H
02.	TSS at 103°C – at 105°C	mg/l	220	392	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	2944	4128	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	130	250	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	31	211	APHA 23 rd Edi.2017 4500 E
06.	BOD (at 27°C for 3 days)	mg/l	75	2500	IS3025 (P44) 1993 Reaffirmed 2009
07.	COD	mg/l	592	19840	APHA 23 rd Edi.2017 5220

Note: -End of Test Report -

Checked by

[Signature]

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

[Signature]
Assistant Director (Lab).

REPORT NO.3

Sample Collection Date 11.03.2021

TNPCB Lab Report Reference No. & Date - No. 560/ROA/AEL-SLM/2020-21 dt 30.03.2021

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	2500	75	Own land	-	Not Exceeded	WITHIN THE LIMIT
2	COD	mg/l	250	-	19840	592	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	4128	2944	Own land	844	0.20	Very Negligible
4	Chlorides	mg/l	1000	600	250	130	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	211	31	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100000578 F
ULR-TC98992100000579 F

ROA NO.553 /AEL - SLM/2021 - 2022 Dt.30.12.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	09.12.2021 at 11:15 - 11:30 am
3.	Date and time of receipt at Lab.	10.12.2021 at 10.55 am
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/01/09.12	1952	ETP Inlet	-
SSR/02/09.12	1953	Outlet of anaerobic reactor	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1952/ SSR/01/09.12	1953/ SSR/02/09.12	
01.	pH at 25°C	Number	4.46	6.71	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	3200	1780	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	7968	5124	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	450	350	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	148	101	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	21	12	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	5400	1900	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	21600	8800	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CNE

Note: < = Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. V. Lim
30/12/21

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanraj
30/12/21
Assistant Director (Lab)
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC9899210000580 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO.553 /AEL - SLM/2021 - 2022 Dt.30.12.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	09.12.2021 at 12.05 pm
3.	Date and time of receipt at Lab.	10.12.2021 at 10.55 am
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
SSR/03/09.12	1954	ETP Outlet	

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code No.	Test Method
			1954/ SSR/03/09.12	
01.	pH at 25°C	Number	7.24	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	148	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	1032	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	75	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	7	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	102	IS3025 (P44) 1995 Reaffirmed 2009
08.	COD	mg/l	496	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	APHA 23 rd Edi.2017 4500-CNE

Note: < * Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. V. Selvam
30/12/21

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanraj
31/12/21
Assistant Director (Lab)
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100000641 F
ULR-TC98992100000642 F

ROA NO.564 /AEL - SLM/2021 - 2022 Dt.30.12.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	15.12.2021 at 03.30 PM & 03.15 PM
3.	Date and time of receipt at Lab.	16.12.2021 at 01.00 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEE/06/15.12	2010	ETP Inlet	-
DEE/05/15.12	2011	Outlet of anaerobic reactor	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2010/ DEE/06/15.12	2011/ DEE/05/15.12	
01.	pH at 25°C	Number	4.19	6.33	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2612	1340	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	7080	1032	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	400	230	APHA 23 rd Edi.2017 4500-Cl'B
05.	Sulphates as SO ₄	mg/l	17	105	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	24	18	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	2400	660	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	14560	4000	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CNE

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

Dy. Chief Scientific Officer
Technical Manager.

Verified by

Chief Scientific Officer
Dy. Quality Manager.

Approved by

Assistant Director (Lab)
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992100000643 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO.564/AEL - SLM/2021 - 2022 Dt.30.12.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	15.12.2021 at 03.00 PM
3.	Date and time of receipt at Lab.	16.12.2021 at 01.00 PM
4.	Condition of seal, fastening and Container	Scaled/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 Nos. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEE/04/15.12	2012	ETP Outlet	-

REPORT

Sl. No.	Parameters	Unit	Test Sample Code No.	Test Method
			2012/ DEE/04/15.12	
01.	pH at 25°C	Number	7.36	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	884	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	2332	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	220	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	15	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	5	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	180	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	752	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	APHA 23 rd Edi.2017 4500-CNE

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

Dy. Chief Scientific Officer
Technical Manager.

Verified by

Chief Scientific Officer
Dy. Quality Manager.

Approved by

Assistant Director (Lab)
Quality Manager.

REPORT NO.4

Sample Collection Date 09.12.2021

TNPCB Lab Report Reference No. & Date - ROA NO. 553/AEL-SLM/2020-21 dt 30.12.2021

Sl.No	Lab Code No	Parameters	Units	As per PCB Act, Surface water discharge Standards		As Per PCB Act, Ownland Discharge Standards		Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
				mg/l	mg/l	mg/l	mg/l						
1		BOD	mg/l	30	100	1952	1954	102	1954	Own land	2	0.002	Very Negligible
2		COD	mg/l	250	-	21600	496	496		Own land	-	Not Exceeded	WITHIN THE LIMIT
3		TDS	mg/l	2100	2100	7968	1032	1032		Own land	-	Not Exceeded	WITHIN THE LIMIT
4		Chlorides	mg/l	1000	600	450	75	75		Own land	-	Not Exceeded	WITHIN THE LIMIT
5		Sulphates	mg/l	1000	1000	148	7	7		Own land	-	Not Exceeded	WITHIN THE LIMIT

Sample Collection Date 15.12.2021

TNPCCB Lab Report Reference No. & Date - ROA NO. 564/AEL-SLM/2020-21 dt 30.12.2021

No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	2400	180	Own land	80	0.008	Very Negligible
2	COD	mg/l	250	-	14560	752	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	7080	2332	Own land	232	0.264	Very Negligible
4	Chlorides	mg/l	1000	600	400	220	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	17	15	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100000885 F
ULR-TC98992100000886 F

ROA NO. 664 /AEL - SLM/2021- 22 Dt. 09.02.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	28.01.2022 at 03.20 pm to 03.30 pm
3.	Date and time of receipt at Lab.	29.01.2022 at 10.10 am
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/11/28-01	2298	ETP inlet	--
SSR/12/28-01	2299	Anaerobic reactor outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			2298/ SSR/11/28-01	2299/ SSR/12/28-01	
01.	p ^H at 25°C	Number	2.89	5.54	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2400	1892	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	6996	4030	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	500	250	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	246	216	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	15	9	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	2300	2150	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	12320	9400	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23rd Edi.2017 4500-CN-E

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. Venkatesh
11/12/2022
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory

D. Mohanraj
Assistant Director (Lab).
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992100000887 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO. 664/AEL - SLM/2021-22 Dt. 09.02.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	28.01.2022 at 03.45 pm
3.	Date and time of receipt at Lab.	29.01.2022 at 10.10 am
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/13/28-01	2300	ETP Outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.	Method
			2300/ SSR/13/28-01	
01.	p ^H at 25°C	Number	6.65	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	124	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	916	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	75	APHA 23 rd Edi.2017 4500-C/FB
05.	Sulphates as SO ₄	mg/l	<5	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	115	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	504	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: <= Indicates-Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N.V. Chinnai
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory

D. Mohanraj
Assistant Director (Lab).
Quality Manager.

REPORT NO.6

Sample Collection Date 28.01.2022

TNPCB Lab Report Reference No. & Date - ROA NO.664/AEL-SLM/2020-21 dt 09.02.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	2300	2300	Own land	15	0.037	Very Negligible
2	COD	mg/l	250	-	12320	504	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	6996	916	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	500	75	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	246	<5	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100001007 F
ULR-TC98992100001008 F

ROA NO. 730 /AEL - SLM/2021- 22 Dt. 18.03.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	25.02.2022 at 03.15 PM to 03.25 PM
3.	Date and time of receipt at Lab.	26.02.2022 at 09.00 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/06/25-02	2496	ETP Inlet	--
SSR/07/25-02	2497	Anaerobic reactor Outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			2496/ SSR/06/25-02	2497/ SSR/07/25-02	
01.	p ^H at 25°C	Number	2.28	5.61	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	1840	1920	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	7256	7888	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	600	450	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	141	218	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	28	32	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	3400	2100	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	12400	15200	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: < = Indicates Less than Minimum Detectable Limit.

-End of Test Report -

Checked by

N. V. Chandrasekhar
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory

D. Mohanraj
Assistant Director (Lab)
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992100001009 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO. 730 /AEL - SLM/2021- 22 Dt. 18.03.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	25.02.2022 at 03.40 PM
3.	Date and time of receipt at Lab.	26.02.2022 at 09.00 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/08/25-02	2498	ETP Outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.	Method
			2498/ SSR/08/25-02	
01.	p ^H at 25°C	Number	6.23	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	144	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	724	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	64	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	29	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	114	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	440	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. Venkatesh
6/5/22
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory

D. Mahalingam
Assistant Director (Lab).
Quality Manager.

REPORT NO.7

Sample Collection Date 25.02.2022

TNPCB Lab Report Reference No. & Date - ROA NO.730/AEL-SLM/2021-22 dt 18.03.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	3400	114	Own land	14	0.0253	Very Negligible
2	COD	mg/l	250	-	12400	440	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	7256	724	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	600	64	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	141	29	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100001138 F
ULR-TC98992100001139 F

ROA NO.768/AEL - SLM/2021 - 2022 Dt.30.03.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	16.03.2022 at 01.00 PM - 01.15 PM
3.	Date and time of receipt at Lab.	17.03.2022 at 11.00 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/03/16.03	2628	ETP Inlet	-
SSR/04/16.03	2629	Anaerobic reactor Outlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2628/ SSR/03/16.03	2629/ SSR/04/16.03	
01.	pH at 25°C	Number	2.46	6.11	APHA 23 rd Edi.2017 4500 - H
02.	Total suspended solids at 103°C - at 105°C	mg/l	1212	564	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	4156	4256	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	500	550	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	34	62	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	32	16	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	4000	525	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	25200	3520	APHA 23 rd Edi.2017 5220

- End of Test Report -

Checked by

N. Venkatesh
27/4/22

Dy Chief Scientific Officer
Technical Manager.

Authorized signatory

M. Mohanraj
27/4/22
Assistant Director (Lab)
Quality Manager



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992100001140 F

ROA NO.768 /AEL - SLM/2021 - 22 Dt.30.03.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	16.03.2022 at 01.40 PM
3.	Date and time of receipt at Lab.	17.03.2022 at 11.00 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.

DEE .Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/05/16.03	2630	ETP Outlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code No.	Test Method
			2630/ SSR/05/16.03	
01.	pH at 25°C	Number	6.24	APHA 23 rd Edi.2017 4500 - H
02.	Total suspended solids at 103°C - at 105°C	mg/l	264	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	916	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	105	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	7	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	144	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	600	APHA 23 rd Edi.2017 5220

- End of Test Report-

Checked by

N. Venkatesh
29/4/22
Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanavelu
21/4/22
Assistant Director (Lab)
Quality Manager

REPORT NO.8

Sample Collection Date 16.03.2022

TNPCCB Lab Report Reference No. & Date - ROA NO.768/AEL-SLM/2021-22 dt 30.03.2022

Sl.No	Lab Code No	As per PCB Act, Surface water discharge Standards		As Per PCB Act, Ownland Discharge Standards		Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
		mg/l	mg/l	mg/l	mg/l						
1	BOD	30	100	4000	144	2630	2628	Own land	44	0.014	Very Negligible
2	COD	250	-	25200	600	600	25200	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	2100	2100	4156	916	916	4156	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	1000	600	500	105	105	500	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	1000	1000	34	7	7	34	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992200000244 F
ULR-TC98992200000245 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO. 67 /AEL - SLM/2022 - 23 Dt. 24.05.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	09.05.2022 at 01.20 PM - 01.30 PM
3.	Date and time of receipt at Lab.	10.05.2022 at 10.10 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
SSR/07/09-05	240	ETP Inlet	--
SSR/08/09-05	241	ETP Outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			240/ SSR/07/09-05	241/ SSR/08/09-05	
01.	p ^H at 25°C	Number	3.76	6.48	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2860	196	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	18576	1192	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	7498	165	APHA 23 rd Edi.2017 4500-Cl'B
05.	Sulphates as SO ₄	mg/l	162	22	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	40	<4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	9300	70	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	36400	256	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: < = Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. V. Srinivasan
24/5/2022

Dy. Chief Scientific Officer
Technical Manager.

Authorized Signatory

D. Mohanraj
Assistant Director (Lab).
Quality Manager.

REPORT NO.9

Sample Collection Date 09.05.2022

TNPCB Lab Report Reference No. & Date Ref:No. ROA NO.67/AEL-SLM/2022-23 dt 24.05.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	9300	70	Own land	-	Not Exceeded	WITHIN THE LIMIT
2	COD	mg/l	250	-	36400	256	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	18576	1192	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	7498	165	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	162	22	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992200000565 F
ULR-TC98992200000566 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO. 173/AEL - SLM/2022- 23 Dt. 06.07.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	22.06.2022 at 04.35 PM to 04.40 PM
3.	Date and time of receipt at Lab.	23.06.2022 at 04.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
BLA/01/22-06	554	ETP Inlet	--
BLA/02/22-06	555	Anaerobic reactor outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			554/ BLA/01/22-06	555/ BLA/02/22-06	
01.	p ^H at 25°C	Number	4.88	7.45	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2652	1184	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	1704	2372	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	445	490	APHA 23 rd Edi.2017 4500-C1B
05.	Sulphates as SO ₄	mg/l	74	70	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	Mg/l	28	32	APHA 23 rd Edi.2017 - 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	5250	1800	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	19200	14800	APHA 23 rd Edi.2017 5220
09.	Total Kjeldahl Nitrogen	mg/l	70.56	77.28	APHA 23 rd Edi. 2017 4500 - N _{org} B
10.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: < = Indicates Less than Minimum Detectable Limit.
- End of Test Report -

Checked by

N.V. Lingappa
8/8/2022
Dy. Chief Scientific Officer
Technical Manager.

Authorized Signatory

M. Mohanraj
Assistant Director (Lab).
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



ULR-TC98992200000567 F

Accredited by NABL - (ISO/IEC 17025:2017)

ROA NO. 173/AEL - SLM/2022-23 Dt. 06.07.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	22.06.2022 at 04.45 PM
3.	Date and time of receipt at Lab.	23.06.2022 at 04.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
BLA/03/22-06	556	ETP Outlet	--

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code No.	Method
			556/ BLA/03/22-06	
01.	p ^H at 25°C	Number	7.24 /	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	124 /	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	824 /	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	173 /	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	23 /	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	Mg/l	4.8 /	APHA 23 rd Edi.2017 - 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	115 +	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	496 +	APHA 23 rd Edi.2017 5220
09.	Total Kjeldahl Nitrogen	mg/l	21.28 /	APHA 23 rd Edi. 2017 4500 - N _{org} B
10.	Cyanide	mg/l	<0.05	APHA 23 rd Edi.2017 4500-CN-E

Note: < = Indicates Less than Minimum Detectable Limit.
- End of Test Report -

Checked by

N. V. Srinivas
Dy. Chief Scientific Officer
Technical Manager.

Authorized Signatory

D. Mahanandhan
Assistant Director (Lab).
Quality Manager.

REPORT NO.10

Sample Collection Date 22.06.2022

TNPCB Lab Report Reference No. & Date - ROA NO.173/AEL-SLM/2022-23 dt 06.07.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	5250	115	Own land	15	0.016	Very Negligible
2	COD	mg/l	250	-	19200	496	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	1704	824	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	445	173	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	74	23	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992200001040 F
ULR-TC98992200001041 F

ROA NO.300/TNPCB/AEL - SLM/2022- 23 Dt. 30.08.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	04.08.2022 at 1.40 PM - 1.45 PM
3.	Date and time of receipt at Lab.	05.08.2022 at 10.10 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

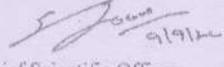
DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/01/04-08	1027	ETP Inlet	--
SSR/02/04-08	1028	Anaerobic reactor outlet	--

Parameter to be Analysed:

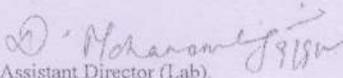
Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			1027/ SSR/01/04-08	1028/ SSR/02/04-08	
01.	p ^H at 25°C	Number	4.60	7.52	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	1200	140	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	1620	2448	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	325	450	APHA 23 rd Edi.2017 4500-C1B
05.	Sulphates as SO ₄	mg/l	157	24	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	29	10	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	3900	145	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	12600	1504	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CN-E
10.	Total Kjeldahl Nitrogen	mg/l	184.8	67.2	APHA 23 rd Edi. 2017 4500 - N _{org} B

Note: < = Indicates Less than Minimum Detectable Limit.

- End of Test Report -
Checked by


Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory


Assistant Director (Lab)
Quality Manager.



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



Accredited by NABL - (ISO/IEC 17025:2017)

ULR-TC98992200001042 F
ULR-TC98992200001043 F

ROA NO.300/TNPCB/AEL - SLM/2022- 23 Dt. 30.08.2022

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	04.08.2022 at 1.30 PM - 1.35 PM
3.	Date and time of receipt at Lab.	05.08.2022 at 10.10 AM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples.

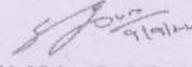
DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/03/04-08	1029	Aeration outlet	--
SSR/04/04-08	1030	ETP Outlet	--

Parameter to be Analysed:

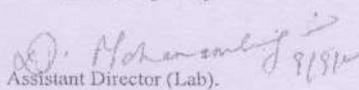
Sl. No.	Parameters	Unit	Test Sample Code No.		Method
			1029/ SSR/03/04-08	1030/ SSR/04/04-08	
01	p ^H at 25°C	Number	7.82	7.80 ✓	APHA 23 rd Edi.2017 4500 - H
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	800	32 ✓	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	2024	1672 ✓	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	450	290 ✓	APHA 23 rd Edi.2017 4500-ClB
05.	Sulphates as SO ₄	mg/l	46	32 ✓	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	7	<4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	108	30	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	912	224	APHA 23 rd Edi.2017 5220
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edi.2017 4500-CN-E
10.	Total Kjeldahl Nitrogen	mg/l	38.08	3.36	APHA 23 rd Edi. 2017 4500 - N _{org} B

Note: <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -
Checked by


Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory


Assistant Director (Lab).
Quality Manager.

REPORT NO.11

Sample Collection Date 04.08.2022

TNPCB Lab Report Reference No. & Date - ROA NO.300/TNPCB/AEL-SLM/2022-23 dt 30.08.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	3900	30	Own land	-	Not Exceeded	WITHIN THE LIMIT
2	COD	mg/l	250	-	12600	224	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	1620	1672	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	325	290	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	157	32	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.
Accredited by NABL - (ISO/IEC 17025:2017)



TC 9899

ROA NO.411/TNPCB/AEL - SLM/2022-23 Dt. 30.09.2022

ULR-TC98992200001533

ULR-TC98992200001534

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	20.09.2022 at 4.35 PM to 4.40 PM
3.	Date and time of receipt at Lab.	21.09.2022 at 4.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Samples
6.	Date of Analysis	21.09.2022 - 30.09.2022

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
BLA/17/20-09	1504	ETP Inlet	-
BLA/18/20-09	1505	Anaerobic tank outlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Method
			1504/ BLA/17/ 20-09	1505/ BLA/18/ 20-09	
01.	p ^H at 25°C	Number	4.53	7.55	APHA 23 rd Edn 2017 (4500 H+)
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	2600	460	APHA 23 rd Edn 2017 (2540 -D)
03.	Total Dissolved Solids at 180°C	mg/l	628	2988	APHA 23 rd Edn.2017 (2540 C)
04.	Chloride as Cl	mg/l	260	725	APHA 23 rd Edn.2017 (4500 Cl B)
05.	Sulphates as SO ₄	mg/l	<5	39	APHA 23 rd Edn.2017 (4500 SO4-E)
06.	Oil & Grease	mg/l	8	10	APHA 23 rd Edn.2017 (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	1230	168	IS 3025 (Part-44)
08.	COD	mg/l	4480	1440	APHA 23 rd Edn 2017 (5220 B)
09.	Cyanide	mg/l	<0.05	<0.05	APHA 23 rd Edn.2017 (4500-CNE)
10.	Total Kjeldahl Nitrogen	mg/l	172	146.72	APHA 23 rd Edn. 2017 (4500-Norg-B)

Note: <= Indicates Less than Minimum Detectable Limit.

* Results relate only to the tested samples.

** The report shall not be reproduced except in full without approval of the laboratory can provide assurance that parts of a report are not taken out of context.

Checked by

[Signature]
21/10/22
Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory

[Signature]
21/10/22
Assistant Director (Lab).
Quality Manager.

- End of Test Report -

Page No.1 of 1



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.
Accredited by NABL - (ISO/IEC 17025:2017)



TC 9899

ROA NO.411/TNPCB/AEL - SLM/2022-23 Dt. 30.09.2022
UJ.R-TC98992200001535

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	20.09.2022 at 4.35 PM to 4.40 PM
3.	Date and time of receipt at Lab.	21.09.2022 at 4.50 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.
6.	Date of Analysis	21.09.2022 - 30.09.2022

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
BLA/19/20-09	1506	ETP Outlet	-

TEST REPORT

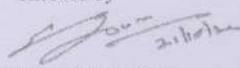
Sl. No.	Parameters	Unit	Test Sample Code Nos.	Method
			1506/ BLA/19/20-09	
01.	p ^H at 25°C	Number	7.64	APHA 23 rd Edn 2017 (4500 H+)
02.	Total Suspended Solids at 103°C - at 105°C	mg/l	24	APHA 23 rd Edn 2017 (2540 -D)
03.	Total Dissolved Solids at 180°C	mg/l	664	APHA 23 rd Edn.2017 (2540 C)
04.	Chloride as Cl	mg/l	150	APHA 23 rd Edn.2017 (4500 Cl B)
05.	Sulphates as SO ₄	mg/l	<5	APHA 23 rd Edn.2017 (4500 SO4-E)
06.	Oil & Grease	mg/l	<3	APHA 23 rd Edn.2017 (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	8.7	IS 3025 (Part-44)
08.	COD	mg/l	72	APHA 23 rd Edn 2017 (5220 B)
09.	Cyanide	mg/l	<0.05	APHA 23 rd Edn.2017 (4500-CNE)
10.	Total Kjeldahl Nitrogen	mg/l	2.24	APHA 23 rd Edn. 2017 (4500-Norg-B)

Note: < = Indicates Less than Minimum Detectable Limit.

* Results relate only to the tested samples.

** The report shall not be reproduced except in full without approval of the laboratory can provide assurance that parts of a report are not taken out of context.

Checked by


Chief Scientific Officer
Dy. Quality Manager.

Authorized Signatory


Assistant Director (Lab)
Quality Manager.

- End of Test Report -

Page No.1 of 1

REPORT NO.12

Sample Collection Date 20.09.2022

TNPCCB Lab Report Reference No. & Date - ROA NO.411/TNPCCB/AEL-SLM/2022-23 dt 30.09.2022

Sl.No	Lab Code No		As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
	Parameters	Units								
1	BOD	mg/l	30	100	1230	8.7	Own land	-	Not Exceeded	WITHIN THE LIMIT
2	COD	mg/l	250	-	4480	72	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	mg/l	2100	2100	628	664	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	mg/l	1000	600	260	150	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	mg/l	1000	1000	<5	<5	Own land	-	Not Exceeded	WITHIN THE LIMIT



TC9899

ULR-TC98992200002688

ULR-TC98992200002689

ROA NO. 738/AEL - SLM/2022 - 23 Dt. 30.01.2023

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	19.01.2023 at 05.20 PM to 05.25 PM
3.	Date and time of receipt at Lab.	20.01.2023 at 04.00 PM
4.	Condition of seal, fastening and Container	Sealed / Unfastened Condition in Polythene carbuoy 2.5 Lits X 2Nos.
5.	Nature and Number of samples	2 No. of Trade Effluent Samples.
6.	Date of Analysis	20.01.2023 - 30.01.2023

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
BLA/17/19-01	2579	ETP Inlet	-
BLA/18/19-01	2580	Anaerobic tank outlet	-

Test Report

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2579/ BLA/17/ 19-01	2580/ BLA/18/ 19-01	
01.	pH at 25°C	mg/l	4.35	7.40	APHA 23 rd Edn (4500H+)
02.	TSS at 103°C - at 105°C	mg/l	560	320	APHA 23 rd Edn (2540.D)
03.	Total Dissolved Solids at 180°C	mg/l	1684	3288	APHA 23 rd Edn (2540 C)
04.	Chloride as Cl	mg/l	200	600	APHA 23 rd Edn (4500 Cl F)
05.	Sulphates as SO ₄	mg/l	16	83	APHA 23 rd Edn (4500 SO ₄)
06.	Oil & Grease	mg/l	20	10	APHA 23 rd Edn (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	3450	276	IS3025 (Part -44)
08.	COD	mg/l	5600	880	APHA 23 rd Edn (5220 B)
09.	Ammonical Nitrogen as NH ₃ -N	mg/l	268.8	78.4	APHA 23 rd Edn(4500-NH ₃)
10.	Total Kjeldahl Nitrogen	mg/l	806.4	235.2	APHA 23 rd Edn (4500-Nor)
11.	Cyanide	mg/l	<0.08	<0.08	APHA 23 rd Edn (4500- CN)

Note: 1) < Indicates Less than Minimum Detectable Limit.

* Results relate only to the items tested samples.

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Checked by

[Signature]
17/1/23

Env. Scientist

Authorized Signatory

[Signature]
17/1/23

for

Chief Scientific Officer
Dy. Quality Manager.

- End of Test Report -

(Page No. 1 of 1)



TC9899

ULR-TC98992200002690

ROA NO. 738/AEL - SLM/2022 - 23 Dt. 30.01.2023

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	19.01.2023 at 05.35 PM
3.	Date and time of receipt at Lab.	20.01.2023 at 04.00 PM
4.	Condition of seal, fastening and Container	Sealed / Unfastened Condition in Polythene carbuoy 2.5 Lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.
6.	Date of Analysis	20.01.2023 - 30.01.2023

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
BLA/19/19-01	2581	ETP outlet	-

Test Report

Sl. No.	Parameters	Unit	Test Sample Code No.		Test Method
			2581/ BLA/19/19-01		
01.	pH at 25°C	mg/l	8.06	✓	APHA 23 rd Edn (4500H+)
02.	TSS at 103°C - at 105°C	mg/l	44	✓	APHA 23 rd Edn (2540 D)
03.	Total Dissolved Solids at 180°C	mg/l	856	✓	APHA 23 rd Edn (2540 C)
04.	Chloride as Cl	mg/l	145	✓	APHA 23 rd Edn (4500 Cl B)
05.	Sulphates as SO ₄	mg/l	<5	✓	APHA 23 rd Edn (4500 SO ₄ -E)
06.	Oil & Grease	mg/l	8	✓	APHA 23 rd Edn (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	46	X	IS3025 (Part -44)
08.	COD	mg/l	256	+	APHA 23 rd Edn (5220 B)
09.	Ammonical Nitrogen as NH ₃ -N	mg/l	11.2	✓	APHA 23 rd Edn(4500-NH ₃ C)
10.	Total Kjeldahl Nitrogen	mg/l	33.6	✓	APHA 23 rd Edn (4500-Norg-B)
11.	Cyanide	mg/l	<0.08	✓	APHA 23 rd Edn (4500- CN E)

Note: 1) < Indicates Less than Minimum Detectable Limit.

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Checked by

S. J. A.
17/1/23
Env. Scientist

Authorized Signatory

R. Sanyal
17/1/23
for Chief Scientific Officer
Dy. Quality Manager.

- End of Test Report -

(Page No. 1 of 1)

REPORT NO. 13

Sample Collection Date 19.01.2023

TNPCB Lab Report Reference No. & Date - ROA NO.738/AEL-SLM/2022-23 dt 30.01.2023

Sl.No	Lab Code No	As per PCB Act, Surface water discharge Standards		As Per PCB Act, Ownland Discharge Standards		Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
		mg/l	mg/l	mg/l	mg/l						
1	BOD	30	100	46	2581	2579	46	Own land	-	Not Exceeded	WITHIN THE LIMIT
2	COD	250	-	256		5600	256	Own land	-	Not Exceeded	WITHIN THE LIMIT
3	TDS	2100	2100	856		1684	856	Own land	-	Not Exceeded	WITHIN THE LIMIT
4	Chlorides	1000	600	145		200	145	Own land	-	Not Exceeded	WITHIN THE LIMIT
5	Sulphates	1000	1000	<5		16	<5	Own land	-	Not Exceeded	WITHIN THE LIMIT



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



TC9899

ROA NO. 845/AEL - SLM/2022 - 23 Dt. 08.03.2023

ULR-TC98992200003083

ULR-TC98992200003084

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	23.02.2023 at 04:00 PM TO 03.55 PM
3.	Date and time of receipt at Lab.	24.02.2023 at 01.30 PM
4.	Condition of seal, fastening and Container	Sealed / Unfastened Condition in Polythene carbuoy 2.5 Lits X 2Nos.
5.	Nature and Number of samples	2 No. of Trade Effluent Samples.
6.	Date of Analysis	24.02.2023 - 06.03.2023

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/02/23-02	2962	ETP Inlet	-
SSR/03/23-02	2963	Trade Effluent outlet	-

Test Report

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			2962/ SSR/02/23- 02	2963/ SSR/03/23- 02	
01.	pH at 25°C	mg/l	4.76	7.61	APHA 23 rd Edn (4500H+)
02.	TSS at 103°C - at 105°C	mg/l	896	148	APHA 23 rd Edn (2540 D)
03.	Total Dissolved Solids at 180°C	mg/l	804	3120	APHA 23 rd Edn (2540 C)
04.	Chloride as Cl	mg/l	330	550	APHA 23 rd Edn (4500 Cl B)
05.	Sulphates as SO ₄	mg/l	<5	17	APHA 23 rd Edn (4500 SO ₄ -E)
06.	Oil & Grease	mg/l	20	11	APHA 23 rd Edn (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	2000	162	IS3025 (Part -44)
08.	COD	mg/l	5440	720	APHA 23 rd Edn (5220 B)

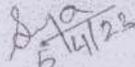
09.	Ammonical Nitrogen as NH ₃ -N	mg/l	67.2	5.04	APHA 23 rd Edn(4500-NH ₃ C)
10.	Total Kjeldahl Nitrogen	mg/l	201.6	15.68	APHA 23 rd Edn (4500-Norg-B)
11.	Cyanide	mg/l	<0.08	<0.08	APHA 23 rd Edn (4500- CN E)

Note: 1) < Indicates Less than Minimum Detectable Limit.

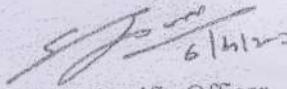
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Checked by


5/4/22
Env. Scientist

Authorized Signatory


6/4/22
Chief Scientific Officer
Dy. Quality Manager.

- End of Test Report -

(Page No. 1 of 1)



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM - 636 004.



TC9899

ROA NO. 845/AEL - SLM/2022 - 23 Dt. 08.03.2023

ULR-TC98992200003085

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Dharmapuri.
2.	Date and time of collection	23.02.2023 at 03.45 PM
3.	Date and time of receipt at Lab.	24.02.2023 at 01.30 PM
4.	Condition of seal, fastening and Container	Sealed / Unfastened Condition in Polythene carbuoy 2.5 Lits X 1 No.
5.	Nature and Number of samples	1 No. of Trade Effluent Sample.
6.	Date of Analysis	24.02.2023 - 06.03.2023

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
SSR/04/23-02	2964	ETP outlet	-

Test Report

Sl. No.	Parameters	Unit	Test Sample Code No.	Test Method
			2964/ SSR/04/23-02	
01.	pH at 25°C	mg/l	8.00	APHA 23 rd Edn (4500H+)
02.	TSS at 103°C - at 105°C	mg/l	68	APHA 23 rd Edn (2540 D)
03.	Total Dissolved Solids at 180°C	mg/l	1396	APHA 23 rd Edn (2540 C)
04.	Chloride as Cl	mg/l	300	APHA 23 rd Edn (4500 Cl B)
05.	Sulphates as SO ₄	mg/l	40	APHA 23 rd Edn (4500 SO ₄ -E)
06.	Oil & Grease	mg/l	12	APHA 23 rd Edn (5520 B)
07.	BOD (at 27°C for 3 days)	mg/l	81	IS3025 (Part -44)
08.	COD	mg/l	320	APHA 23 rd Edn (5220 B)

09.	Ammonical Nitrogen as NH ₃ -N	mg/l	3.92	APHA 23 rd Edn(4500-NH ₃ C)
10.	Total Kjeldahl Nitrogen	mg/l	12.32	APHA 23 rd Edn (4500-Norg-B)
11.	Cyanide	mg/l	<0.08	APHA 23 rd Edn (4500- CN E)

Note: 1) < Indicates Less than Minimum Detectable Limit.

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Checked by

[Signature]
5/4/23
Env. Scientist

Authorized Signatory

[Signature]
6/2/23
Chief Scientific Officer
Dy. Quality Manager.

- End of Test Report -

(Page No. 1 of 1)

REPORT NO. 14

Sample Collection Date 23.02.2023

TNPCB Lab Report Reference No. & Date - ROA NO.845/AEL-SLM/2022-23 dt 08.03.2023

I.No	Lab Code No	Parameters	Units	As per PCB Act, Surface water discharge Standards	As Per PCB Act, Ownland Discharge Standards	Our Trade Effluent	Our Treated Effluent	where discharged whether Own land or Surface water	Exceeds	Exceeding Percentage Compared with Trade Effluent	Remarks
						2962	2964				
1		BOD	mg/l	30	100	2000	81	Own land	-	Not Exceeded	WITHIN THE LIMIT
2		COD	mg/l	250	-	5440	320	Own land	-	Not Exceeded	WITHIN THE LIMIT
3		TDS	mg/l	2100	2100	804	1396	Own land	-	Not Exceeded	WITHIN THE LIMIT
4		Chlorides	mg/l	1000	600	330	300	Own land	-	Not Exceeded	WITHIN THE LIMIT
5		Sulphates	mg/l	1000	1000	<5	40	Own land	-	Not Exceeded	WITHIN THE LIMIT

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
AT CHENNAI

Appeal No. 77 of 2022 (SZ)

M/s. Varalakshmi Starch Industries (P) Ltd.,
Rep. by its Director A. Vinoth Kumar
Having its office at:
"Varalakshmi Tower"
No. 127/1, 2nd floor,
Gandhi Road,
Salem- 636 007.

...Appellant

AND

Tamil Nadu Pollution Control Board
Rep. by its Chairperson
76, Anna Salai, Guindy Industrial Estate,
Guindy,
Chennai – 600032.
And 3 others.

...Respondents

AFFIDAVIT ALONG WITH ANNEXURES

M/s. K.INDU PRIYA (E.No.1385/13)
K.R.NISHANTH (E.No.708/14)
S. SATCHITHANANTHAM (E.No.7267/21)
Counsel for Appellant
98658 23864